

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 113 OF 2019
& IA NO. 485 OF 2019**

Dated: 17th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**GRIDCO Limited Appellant(s)
Vs.
NTPC Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-1

Mr. R.B. Sharma
Mr. Mohit Mudgal for R-2

Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-3

ORDER

Learned counsel for both the parties submitted that pleadings are completed in this matter and the matter may kindly be listed for hearing.

List the matter for hearing on **20.05.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/kt